

**STATEMENT BY MINISTER**

**Status of implementation of recommendations contained in the One Hundred and Twenty-first Report of the Department-related Parliamentary Standing Committee on Commerce**

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): Sir, I make a Statement regarding Status of implementation of recommendations contained in the One Hundred and Twenty-first Report of the Department-related Parliamentary Standing Committee on Commerce on the Action Taken by the Government on the observations/recommendations contained in the One Hundred and Eighteenth Report on Demands for Grants (2015-16) pertaining to the Department of Industrial Policy and Promotion.

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**RE. HARASSMENT OF WOMEN IN THE NAME OF  
COW PROTECTION**

SHRI SHANTARAM NAIK (Goa): Sir, I have a point of order. ...*(Interruptions)*...

DR. K. V. P. RAMACHANDRA RAO (Telangana): Sir, I have given a notice on Breach of Privilege. ...*(Interruptions)*...

सुश्री मायावती (उत्तर प्रदेश): माननीय उपसभापति जी, ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Let me listen to the point of order. ...*(Interruptions)*... I will allow you, but there is a point of order. Yes, what is the point of order?

SHRI SHANTARAM NAIK: About two years back, ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: The point of order about something two years back! What is the relevance of something two years back?

SHRI SHANTARAM NAIK: Sir, answers have not been given to the questions for two years. The question was about the land occupied by Defence Forces in Dabolim, Goa. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: No. it is related to Question Hour? ...*(Interruptions)*...

SHRI SHANTARAM NAIK: I asked for details. ...*(Interruptions)*... Whether deeds have been submitted, mutations have been done. In his reply, I was assured that it would be laid on the Table of the House. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: If it is regarding Question Hour, ...*(Interruptions)*... you cannot raise it now.